

LITEM NO.1H
[For Judgment]

COURT NO.3

SECTION II

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.477 OF 2001

STATE OF RAJASTHAN

Appellant (s)

VERSUS

CHITTERMAL

Respondent(s)

Date: 21/06/2007 This Appeal was called on for Judgment today.

For Appellant(s) Mr. Aruneshwar Gupta, Adv.

For Respondent(s) Mr. K.K. Gupta, Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced the Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice D.K. Jain.
The appeal is dismissed in terms of the signed reportable Judgment.

(Subhash Chander)
Court Master

(Phoolan Wati Arora)
Court Master

[Signed reportable Judgment is placed on the file]